

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00464/2019
Chandigarh, this the 10th day of May, 2019

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

...
Gayatri, aged 23 years, daughter of Jai Singh, Class IV resident of H. No. 46, Ward No. 12, Narnaud, District Hisar, - 125039.

....**Applicant**

(Present: Mr. Manjeet Singh, Advocate)

Versus

1. Union of India through its Secretary to Government of India, Ministry of Communications, Sanchar Bhawan, New Delhi – 110001.
2. Department of Posts, Dak Bhawan Sansad Marg, New Delhi through its Secretary – 110001.
3. The Chief Post Master General Haryana Circle, Ambala, Haryana.
4. Sachin son of Not known Bearing Registration No. R66C923FF2C57 (Selected candidate at place of applicant) through Chief Post Master General Haryana Circle Ambala, Haryana – 133001.)

....
Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel, after realizing that he could not succeed in this O.A, unless he challenges the impugned selection and appointment of private respondent, makes a prayer that the applicant may be allowed to withdraw the O.A., with liberty to file it afresh with better particulars.
2. Ordered accordingly. No costs.

(P. GOPINATH)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 10.05.2019